

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 39 of 2017 (SZ)**

Applicant(s)  
V. Nehru  
Dharmapuri District.

Respondent(s)  
Vs. The Chairman,  
Tamil Nadu Pollution Control  
Board, Chennai and 5 others

Legal Practitioners for Applicant(s)  
M/s.R. Prabakar

Legal practitioners for respondent(s)  
Mrs. Rita Chandrasekar  
for R1 and R2  
M/s. M.K. Subramanian  
E. Manoharan and P. Velmani for R3  
M/s. MP. Srinivas, N.K. Ponraj,  
R. Purushothaman for R4  
M/s. V.R. Annagandhi,  
R. Rajaramani,  
R. Gunasekaran and  
V. Bharathidasan for  
R6 and R7

| Note of the Registry | Orders of the Tribunal   |
|----------------------|--|
| Order No. 1          | <p>Date: 18<sup>th</sup> August, 2017</p> <p>Learned counsel appearing for respondent No.7 submitted that the reply is ready and copy would be furnished to the parties and the reply would be filed before the Registry during the course of the day. Let the reply be filed before the Registry.</p> <p>Learned counsel appearing for the applicant prays time for filing rejoinder. Let the rejoinder be filed within 2 weeks.</p> <p>List the matter on 05.10.2017.</p> <p style="text-align: right;">.....J.M.<br/>(Justice M.S. Nambiar)</p> |